

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 166 of 2012**

**Dated : 12<sup>th</sup> August, 2013**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**Delhi Transco Ltd. ...Appellant(s)**

**Versus**

**Delhi Electricity Regulatory Commission ...Respondent(s)**  
**& Ors.**

Counsel for the Appellant(s) : Mr. Anand K Ganesan  
Ms. Swapna Seshadri  
Ms. Swagatika Sahoo  
Mr. Arvind Kr. Dubey

Counsel for the Respondent(s) : Mr. Meet Malhotra, Sr. Advocate  
Mr. Ravi S S Chauhan  
Mr. Prateek Dahiya for R-1  
Mr. Amit Kapur  
Mr. Vishal Anand  
Mr. Gaurav Dudeja for R-2&3  
Mr. Sitesh Mukherjee  
Mr. Sakya Singh Choudhuri  
Mr. Anand Kr. Srivastava for R-4

**ORDER**

Heard Learned Sr. Counsel for the State Commission.

Learned Counsel for Appellant has also made rejoinder submissions.

The parties are directed to file written submissions on or before 23.08.2013 after serving copy on the other side.

Post the matter for Reporting Compliance on **23.08.2013**.

**(Justice Surendra Kumar)**  
**Judicial Member**

**(Rakesh Nath)**  
**Technical Member**